

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4326
ANSWERED ON:19.12.2012
HIGHER EDUCATION AND RESEARCH BILL
Kateel Shri Nalin Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a nation-wide protest was led by the Bar Council of India against the Higher Education and Research Bill;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to solve the issues raised by them; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. SHASHI THAROOR)

(a) & (b): Yes Sir. Memoranda on the Higher Education and Research Bill, 2011 were received by the Ministry of Human Resource Development from the Chairman, Bar Council of India (BCI) and from some State Bar Associations, in which advocates and Bar members registered their opposition to some provisions of the Bill.

(c) & (d): In a meeting held by the then Hon'ble Minister for Human Resource Development with the BCI, the Legal Education Committee and heads of State Bar Councils in June 2012, a consensus was arrived at, which settled the apprehensions of the advocates about the regulation of their profession and the laying down of standards for education leading to professional practice.